

ITEM NO.101

COURT NO.13

SECTION IV-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2886/2012

BASAVARAJ

Appellant(s)

VERSUS

INDIRA & ORS.

Respondent(s)

(IA No. 221606/2023 - EARLY HEARING APPLICATION)

Date : 22-02-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Nishanth Patil, Adv.  
Mr. Ayush P. Shah, Adv.  
Mr. Vignesh Adithya S., Adv.  
Mr. Ankolekar Gurudatta, AOR

For Respondent(s) Mr. Ashok Kumar Gupta II, AOR  
Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard. Hearing concluded.

Judgment reserved.

(DR. NAVEEN RAWAL)  
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)